GOVERNEMNT OF RAJASTHAN Law & Legal Affairs Department (State Litigation)

No.F. 12(15)Raj/Vad/08 Pt.I

Jaipur, dated. 27 09 2019

ORDER

In continuation to the order of even number dated 11/06/2019 whereby, Padhmalakshmi Iyengar, Addl. Advocate General for the State of Rajasthan was authorized and appointed to conduct the cases related to the State of Rajasthan, before the Hon'ble National Green Tribunal, New Delhi. The remuneration/fees payable to her for conducting the cases before the Hon'ble National Green Tribunal, New Delhi shall be subject to the following terms and conditions :-

- Fees for appearance before the National Green Tribunal Rs.5,550(Five thousand five hundred fifty only) per appearance/ per day upto 5 listed cases in a day, but if the number of cases listed per day exceeds 5 (Five), then the additional fee of exceeded case will be Rs.1100/-(one thousand one hundred only) for each case for all effective hearing.
- Fees for appearance before the National Green Tribunal Rs.2,200(Two thousand two hundred only) per appearance/ per day upto 5 listed cases in a day, but if the number of cases listed per day exceeds 5 (Five), then the additional fee of exceeded case will be Rs.550/-(Five hundred fifty only) for each case for non effective hearing.
- 3. Special appearance fees in special cases Rs.33,000/- (Thirty three thousand only) per effective hearing subject to a ceiling of 3 hearings in regard to the cases mentioned below :-
 - Cases in which complicated question of law and bunch of Petitions/Applications are listed where the financial stakes of more than 50 crores are involved.
 - Cases where the validity of Act is under challenge.
 - Cases where the policy of the State is under challenge.
- 4. Special appearance fees in special cases Rs.22,000/- (Twenty two thousand only) per effective hearing subject to a ceiling of 3 hearings in regard to the cases mentioned below :-
 - Cases in which complicated question of law and financial stakes of 20 crores or more than 20 crores but not more than 50 crores are involved.
 - Cases where the validity of Rules is under challenge.
- 5. Special appearance fees in special cases Rs.11,000/- (Eleven thousand only) per effective hearing subject to a ceiling of 3 hearings in regard to the cases mentioned below :-
 - Cases in which complicated question of law and financial stakes of 2 crores or more than 2 crores but not more than 20 crores are involved.
 - Where the validity of Notification is under challenge.
 - Bunch cases in which more than 10 cases are bunched together.

This bears approval of Finance Department vide ID No.101904121 dated 12/09/2019.

By order

Sd---(Vinod Kumar Bharwani) Pr. Secretary, Law Copy forwarded to the following for information and necessary action:-

- 1. Pr.Secretary/OSD, Hon'ble Chief Minister, Rajasthan, Jaipur in reference to ID no.F19001933 dated 23/05/19.
- 2. Seccretary to Hon'ble Deputy Chief Minister, Rajasthan, Jaipur
- 3. OSD. Hon'ble Law Minister, Rajasthan, Jaipur.
- 4. PS to Chief Secretary, Rajasthan, Jaipur
- 5. PS to all Principal Secretary/ Secretary, Rajasthan, Jaipur.
- 6. Jt.Secretary, Finance (Exp.5)Deptt., Rajasthan, Jaipur in reference to ID No.101904121 dated 12/9/19.
- 7. All Head of Department, Rajasthan
- 8. Registrar, National Green Tribunal, New Delhi.
- 9. Sh.Manish Singhvi, Sr.Advocate and Addl.Advocate General, R-9,Hauz Khas, New Delhi-110016 to handover all the cases related to National Green Tribunal, New Delhi to Padhmalakshmi Iyengar, AAG
- 10. Padhmalakshmi Iyengar, AAG for State of Rajasthan before the Supreme Court of India to obtain all relevant record relating to the cases pending before the National Green Tribunal, New Delhi from Sh.Manish Singhvi, Sr.Advocate and Addl.Advocate General.
- 11. Secretary, Home Ministry/ Law Ministry, New Delhi.
- 12. Tribunal Cell, Law Department, Rajasthan, Jaipur
- 13. Treasury Officer, Govt. Secretariat, Jaipur
- 14. DDO/AAO. Law (Litigation) Department, Rajasthan, Jaipur
- 15. Programmer, Law and Legal Affairs Department to upload the order in the departmental website.
- 16. Guard file.

(Chanehal Mishra) Law Secretary